

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF LAND RESOURCES**

**LOK SABHA  
UNSTARRED QUESTION NO. 1188  
TO BE ANSWERED ON 11.02.2025**

**Land Ownership in Chhattisgarh**

†1188. **Shri Radheshyam Rathiya:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government is making any efforts to modernize the management of land ownership in rural areas in Chhattisgarh;
- (b) the role of digital records in simplifying dispute resolution, reducing burden on courts and empowering marginalized communities;
- (c) whether digital records of lands are being maintained by the Government, if so, the details thereof; and
- (d) the data of the total number of land records which have been fully digitized?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(Dr. CHANDRA SEKHAR PEMMASANI)**

- (a) Yes sir. Government of India has been implementing a comprehensive programme for digitization/computerization of land records/registration process in the country by the name of Digital India Land Records Modernization Programme (DILRMP) with 100% financial assistance from Central Government since 2016-17. It has been implemented by all States/UTs including Chhattisgarh.
- (b) DILRMP is a digital initiative to integrate land information and management systems to empower and benefit the citizens of India, irrespective of caste, creed, religion, region, rural or urban, poor or rich, farmers or labourers or entrepreneurs, so on and so forth, through the benefits of computerization & digitization of land records. The digitized land records of States/UTs aims to inter alia provide error-free, transparent and tamper-proof land records, reduce land disputes, simplify procedure of transfer of property title, assist in policy / planning, etc.
- (c) Yes sir. Digital records of lands are being maintained by the concerned States/UTs Governments. As per information provided by the Government of Chhattisgarh, it is maintaining digital records of lands through "Bhuiyan Online Portal"- link <https://bhuiyan.cg.nic.in/>.
- (d) As per DILRMP Management Information System, 99.7% of Khasras/ Record of Rights (i.e., 2,37,78,896 out of 2,38,33,340) have been digitized in the State of Chhattisgarh.

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